

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **02.03.2023** at **02.30 PM** THROUGH VIDEO CONFERENCING

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**PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON'BLE PRESIDENT  
HON'BLE SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)**

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**IN THE MATTER OF** : Gokula Kannan Chits Tamilnadu pvt Ltd

**MAIN PETITION NUMBER** : CP/1385/2018

**(IA/MA) APPLICATION NUMBERS**

MA/602/2019

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**ORDER**

The Liquidator is represented by the Ld. Counsel Mr. V.Manivannan through video conferencing mode.

Pleadings are complete in this matter.

List the matter on **18.04.2023** for further hearing.



**(SAMEER KAKAR)**  
MEMBER (TECHNICAL)



**(JUSTICE RAMALINGAM SUDHAKAR)**  
PRESIDENT